### CONSULTATION WITH STATE GOVERN-MENTS ON ISSUE OF ORDINANCES

Written Answers

192. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleas ed to state :

(a) whether the attention of Government has been drawn to the statement given by the Deputy Chief Minister of Madhya Pradesh in an exclusive interview with the UNI appearing in the 'Indian Express' dated 30th September, 1963 stating that the Centre should consult the State Governments before promulgating any Ordinance which the State Governments are expected to enforce.

(b) if so, whether any other State Governments have expressed similar views;

*ic)* the answer to part (b) above be in the affirmative the names of the State Governments who hold similar views; and

(d) the reaction of the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN

SHUKLA) : (a) Government have seen the Press report regarding the statement given by the Deputy Chief Minister of Madhya Pradesh.

(b) and (c) The Kerala Government had suggested that the States should have been consulted before issuing the Essential Services Maintenance Ordinance, 1968.

(d) Consultations with State Governments prior to the issue of an Ordinance concerning matters relating to Central Government employees was not considered necessary.

#### FORMATION OF NEW MAOISTS PARTY

193. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleas ed to state :

(a) whether it is a fact that a new Indian Maoists Party has been formed in Madras tind that it has launched a 'Red Flag Movement';

(b) whether the attention of Government has been drawn to the statement made by the Vice President of. the Party at a Press Conference held in Madras, as reported in "Patriot" dated the 27th September, 1968, high-lighting the aims and objects of the party; and

fc) if so, the reaction of Government in regard thereto? 4—46 R.S./68

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN

Io Questions

SHUKLA): (a) According to information furnished by the Madras Government a 'Red Flag Movement' organised by one Shri Nanjii Selvan is propagating violent revolution as advocated by Mao Tse Tung.

(b) Yes, Sir.

(c) A close watch is being kept on the activities of the Red Flag Movement. Appropriate action under the law will be taken as and when necessary.

#### **REVOCATION OF ORDINANCE**

194. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleas ed to state :

(a) whether it is a fact that in a letter to the Home Minister, the Chief Mi nister of Keraia has asked Government to revoke the Ordinance which was pro mulgated by Government in connection with the Government employees strike as well as to withdraw police and judi cial proceedings against the employees who went on strike on the 19th Septem ber, 1968;

(b) if so, whether any other State Governments have made similar suggestions to Government;

(c) if the answer to part (b) above be in the affirmative, the names of the State Governments which have made similar suggestions to the Central Government; and

(d) the reaction of the Central Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) There is no proposal under consideration of Government to revoke the Ordinance

#### NEWS SERVICES IN THE MINISTRY OF TOURISM AND CIVIL AVIATION

195. SHRI M. PURKAYASTHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry or any Department and Undertaking attached to it are subscribing to various news and feature services; (b) if so, whether a detailed statement of expenditure incurred thereon during the last five years, with break up on different news organisations will be placed on the Table of the Rajya Sabha; and

Written Answers

(c) whether such expenditure was approved by the Ministries of Finance and Information and Broadcasting?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KA-RAN SINGH): (a) The Ministry (Main) and the Indian Airlines Corporation are subscribing to the India News and Feature Alliance with effect from 16-3-67 and 16-6-68 respectively.

(b) The expenditure incurred by Ministry on the subscription is as follows :---

From 16-3-67 to 31-3-61 —Rs. 1,041.66 From 1-4-68 to 30'9-68 —Rs. 500.00

The Indian Airlines do not make any payment, but tickets to the value of Rs. 1,000 per year are given to the India News and Feature Alliance in consideration of this service, in conformity with the normal airlines practice.

(c) The expenditure is within the com petence of thi Ministry and the Indian Airlines.

#### SMUGGLING OPERATIONS

196. SHRJ M. PURKAYASTHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the international business and smuggling operations of one Mr. N. S. Hoon of West Pakistani origin and who is in possession of a British passport;

(b) whether the Calcutta Police have challaned him for possession of several passports of more than one country; and

(c) whether the Security Control Division of Calcutta has examined his source of income which meets his heavy legal and hoteling expenditure within India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) .to (c) The information is being collected and will be laid on the Table of the House

# दिल्ली में तम्बुओं में लगने वाले सरकारी स्कुल

to Questions

197. श्री राजनारायणः क्या झिल्ला मंत्री यह बताने की क्रुपा करेंगे किः

(क) दिल्ली में इस समय कुल कितने सरकारी स्कूल तम्बुओं में लग रहे हैं और इनमें से प्रत्येक कितने-कितने समय से तम्बुओं में लग रहा है; और

(ख) इन स्कूलों को कब तक अपनी इमारत मिलने की सम्भावना है ?

# •(•[Delhi Government schools in tents

197. SHRI RAJNARAIN : Will the Minister of EDUCATION be pleased to state .

(a) what is the total number of Government schools in Delhi, which are al present housed in tents and since when each one of them has been running in tents; and

(b) by when these schools are expected to be in a position to have their own buildings?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) तथा (ख) 55 राजकीय उच्चतर माध्यमिक विद्यालय जिनका व्यौरा संलग्न विवरण में दिया गया है । [देखिए परिशिष्ठ 66, अनुपत्र संख्या 14 ।]

t[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) 55 Government Higher Secondary Schools as per details, given in the attached statement. (See Appendix LXVI, Annexure No. 14.)]

## आसाम ग्रीर नागालेंड के बीच सीमा विवाद

198. श्वी मान सिंह वर्मा : श्री पीताम्बर दास । श्री प्रेम मनोहर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि ।

(क) क्या यह सच है कि आसाम और नागालैण्ड के बीच सीमा विवाद के कारण

†[ ] English translation.

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